Annexure - 5														
Name of the Corporate Debtor:			**UNITED STEEL BUILDING SYSTEMS PRIVATE LIMITED [CIN U28111TN2009PTC072418)**							**List of Stakeholders as on 7th JuLY 2026**				
					Liquidation			**5th May 2026**						
			LIST OF OPERATIONAL CREDITORS (Government Dues)										**Amount in ₹**	
	Details of claimant		**Details of claim received**		**Details of claim admitted**									
Sl.NO	**Department**	**Government**	**Date of Receipt**	**Amount claimed**	**Amount of claim admitted**	**Nature of claim**	**Amount covered by lien or attachment pending disposal**	**Whether lien / attachment removed? (Yes/No)**	**% share in total amuont of claim admitted**	**Amount of contingent claim**	**Amount of any mutual dues, that may be set off**	**Amount of claim rejected**	**Amount of claim under verification**	**Remarks, If any**
1	Employees Provident Fund Organisation, Royapattah High Road, Chennai		3rd Jan 2025	300.00	300.00	unsecured	No	No	100	0	0	0	-	Claim submitted during CIRP is considered. Provisionally admitted based on the information
2	Income Tax officer TDS Ward 3(3), Chennai		11th Jun 2026	28,740.00	28,740.00	unsecured	No	No	100	0	0	0	-	Provisionally admitted based on the information provided
3	Commercial Tax Department, Gov of TN		27th May 2026	2,82,62,792.00	2,82,62,792.00	unsecured	No	No	100	0	0	0	-	Provisionally admitted based on the information provided
4	ESI Corporation, Sterling Road, Nungambakkam, Chennai		20-02-2025	71,764.00	71,764.00	unsecured	No	No	100	0	0	0	-	Claim submitted during CIRP is considered and Provisionally admitted based on information
				2,83,63,596.00	**2,83,63,596.00**									